



for

### \$~19 to 21 IN THE HIGH COURT OF DELHI AT NEW DELHI W.P.(C) 5791/2019 and CM APPL. 25239/2019 & 40786/2019 M/S THE GENERAL PRODUCE CO. LTD. .....Petitioner Mr Naveen Kumar, Ms Aprajita Through: Bhardwai, Mr Shourajeet Chakravarty, Mr Nitesh Bhandari, Ms Stuti Bisht, Mr Prabhat Kumar Rai, Advocates. versus UNION OF INDIA AND ANR. .....Respondents Mr Anurag Ahluwalia, CGSC for Through: UOI with Mr Kaushal Jeet Kait, GP.

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#### W.P.(C) 5792/2019 and CM APPL. 25240/2019 & 40787/2019 +

M/S THE GENERAL PRODUCE CO. LTD. .....Petitioner Mr Naveen Kumar, Mr Aditya Goyal, Through: Mr Aditya Kumar Singh, Ms Aprajita Bhardwaj, Mr Shourajeet Chakravarty, Mr Nitesh Bhandari, Ms Stuti Bisht, Mr Prabhat Kumar Rai, Advocates. versus

UNION OF INDIA AND ANR. .....Respondents Mr Anurag Ahluwalia, CGSC for Through: UOI with Mr Kaushal Jeet Kait, GP.

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#### W.P.(C) 6265/2019 and CM APPL. 26803/2019 +

SATYAJIT PRADHAN	Petitioner
Through:	Nemo.
versus	
UNION OF INDIA & ANR	Respondents
Through:	Mr Anurag Ahluwalia, CGSC fe
	UOI with Mr Kaushal Jeet Kait, GP.

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## CORAM: HON'BLE MR. JUSTICE RAJIV SHAKDHER HON'BLE MR. JUSTICE AMIT BANSAL

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### <u>ORDER</u> 24.09.2024

## [Physical Hearing/Hybrid Hearing (as per request)]

1. List the matters on 27.01.2025.

# **RAJIV SHAKDHER, J**

## AMIT BANSAL, J

SEPTEMBER 24, 2024/ PB

Click here to check corrigendum, if any